

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 3<sup>rd</sup> August, 2018

**NO.LJ (B) 4/2018/113** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for the conduct of the Bye-Election to the Legislative Assembly under 35-Ranikor (ST), 2018

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri L.Dhar, Executive Engineer, PHE, Mawkyrwat	<b>Within South West Khasi Hills District, Mawkyrwat.</b>	<b>Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.</b>
2.	Shri C.E.Wahlang, EE, Water Resources	- do -	- do -
3.	Shri J.Gashnga, GM DC&IC, Mawkyrwat	- do -	- do -
4.	Shri M.Kharnaioir, EE,PWD (Rds), Mawkyrwat	- do -	- do -
5.	Dr.G.M.R.K Marak, Dist AH & Vety Officer, Mawkyrwat	- do -	- do -
6.	Shri P.B.War Nongbri, District Sports Officer, Mawkyrwat	- do -	- do -
7.	Shri S.Rani, Asstt. Director Horticulture, Mawkyrwat ,	- do -	- do -
8.	Shri C.Buam, District Statistical Officer, Mawkyrwat	- do -	- do -
9.	Shri D.Non gtdu, AEE, PWD (Rds), Mawkyrwat,	- do -	- do -
10.	Shri E.Kharkrang, Asstt. Soil & WC Officer, Mawkyrwat	- do -	- do -
11.	Shri B.Kharmon, BADO, Mawkyrwat	- do -	- do -
12.	Shri O.Mawthoh, IPO, DCIC, Mawkyrwat	- do -	- do -
13.	Shri J.Thyrniang, SI,O/o DSEO, Mawkyrwat	- do -	- do -
14.	Shri W.Wahlang, R.O, Soil & Water Conservation, Ranikor	- do -	- do -
15.	Shri R.B.Dkhar, AEE, PWD(R ), Ranikor	- do -	- do -
16.	Shri A.Lyngdoh, BADO, Ranikor	- do -	- do -
17.	Shri S.Nongsiej, IPO, DCIC, Mawkyrwat	- do -	- do -
18.	Shri D.Kyndiah, AEE, PWD (R), Nonghyllam	- do -	- do -
19.	Shri V.Sangma, ARO, Planning, Mawkyrwat	- do -	- do -

  
(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B). 4/2018/113- A,**

**Dated Shillong, the 3<sup>rd</sup> August, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), South West Khasi Hills District, Mawkyrwat. W with reference to No. SWK/EL.4/BYE/35/Z.M/S.O/2018/6, dt 31.07.018 with a request to circulate to all Officers concerned.
4. Personnel & A.R (A) Department.
5. Election Department.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. DEO, Data Entry Operator, Law (A) Department for uploading the Notification in Law Department website.
8. Office Copy.

***By order etc...,***



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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